Annexure - 7

Name of the corporate debtor: - M/s Servel India Private Limited; Date of commencement of CIRP: 08 June 2022; List of Creditors as on 03.11.2022

List of Operational creditors (Government Dues)

(Amount in Rs.) Details of claimant Details of Claims received Details of claim admitted % of voting Amount of any Mutual dues. Amount of claim Amount of claim SI No. Date of Amount of claim Whether Amount of contingent claim Remarks, if any Details of Claims that may be set-off under verification not admitted Goverment Nature of claim share in CoC, if Department related Party? receipt admitted received applicable 116,466,657 Statutory Dues Deputy Commissioner (State Rajasthan Government 27/07/2020 116,466,657 Tax), Circle-Shahjahnpur, Alwar (Raj) Regional Office ESI Corporation Delhi Government Statutory Dues 57,554.00 100,505.00 Dues of ESI-Neemrana as on Rajasthan Government Statutory Dues 31.03.2020 Dues of PF-Neemrana as on 368,628.00 Statutory Dues Rajasthan Government 31.03.2020 13,596.00 Dues of ESI-Neemrana as on Rajasthan Government Statutory Dues -31.07.2020 Dues of PF-Neemrana as on Rajasthan Government -Statutory Dues 71,448.00 31.07.2020 Dues of ESI-Delhi from Delhi Government -Statutory Dues 89,008.00 01.05.2019 on 31.03.2020 Dues of PF-Delhi as on Delhi Government Statutory Dues 1,451,469.00 31.03.2020 Dues of ESI-Delhi as on Delhi Government 17,205.00 --Statutory Dues -08.06.2020 Dues of PF-Delhi as on Delhi Government Statutory Dues 134,490.00 --10 08.06.2020 Income Tax Department - New Delhi Government Statutory Dues 5,629,412.00 No -11 Delhi

7,933,315.00

Total

116,466,657.00

116,466,657.00